

सेवा में,

अवर सचिव,

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में । महोदय,

सभा सिचवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-246, दिनांक-20.01.2023 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

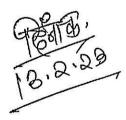
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विश्वासभाजन,

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(मुकेश कुमार) सहायक, बिहार विधान सभा, पटना ।

2094



Year -2023

I. Mukesh Kumar. Son/Daughter of Late Damodar Mandal, aged 43 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self		G. (Ci.)		
(i)	Cash		Spouse Sujita Kumari	Dependant-1 Shubhangi Raj	Dependant-2 Aradhya Raj	Dependant-3 Etc. Name
		Rs. 40,000/-	Rs. 20,000/-	NIL	NIL	1
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI Saving A/c 55.000/- approx	SBI Saving A/c 750/- approx	NII.	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC One PREMIUM PREMIUM RS. 5561/- Postal Saving Recurring-2500 Rs./ month		NIL	NIL	· · · · · · · · · · · · · · · · · · ·
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion Pro	NIL	NIL	NIL	
	weight and value)	Gold-90 Gram Value- Rs. 4,50,055/- approx	Gold-200 Gram Value Rs 10,55,055/- Approx Silver-250 Gram Value Rs 18,500/- Approx	NIL	NIL	50 Territorio (1992)
	Other assets, such as values of claims / interests	Television, Computer, Refrigreter, Mobile, Fridge, etc.	N.A.	N.A.	N.A.	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-I	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Undivided (Ancestral)	NIL	Nume NIL	Name NIL	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	AT- GANDHIPUR.PO- BARIARPUR. DIST- MUNGER AND AT- TETIA BAMBAR KHARAGPUR. TOTAL VALUE-100000 RS.		NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	At- Bitom. Po- Beur. Anchal- Phulwarisarif. Danapur. Patna. 1000 square Feet ValueRs. 11,35,000/-	NIL	NIL	
	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ancestral property	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:

[Note: Please give separate details for each item)

\$ 102.69

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a) (i) Loans from Banks	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13-02-2023
	NIL	NIL
(ii) Loans from financial institutions	NII.	
(iii) Government Dues:	NIL.	NIL
(a) dues to departments dealing with government accommodation	NIL.	NIL
(b) dues to departments dealing with supply of water	NIL.	NII.
(c) dues to departments dealing with supply of electricity	NIL	NIL
(d) dues to departments dealing with telephones	NIL.	
(c) dues to departments dealing with government	NIL.	NIL
transport (including aircraft and heliconters)	TALL STATE OF THE	NII.
(f) Other dues, if any	NIL	
	NIL	. NIL
) (i) Income Tax including surcharge [Also indicate	Rs 51,636.	
the assessment year upto which Income Tay Return	(Ass. Year-2022-23)	
(PAN)]	PAN NO:-ATBPK5392F	
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NII.	
(iii) Sales Tax [Only in case of proprietary business]	NIL,	
(iv) Property Tax	NIL	

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C.	<u>Personal</u>	D-4-21
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GPF/CPF/PRAN No.

PTS/BLA-1309

Gender

:- M (M/F)

Date of Birth

15021977

Class/Group

:- B (Λ/B/C)

Cadre

:- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretarint Service etc.)

Home District

Place: PATNA

Date: .13/02/2023

:- Munger

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee

Designation

: Mukesh Kumar

D-----

: Assistant.

Department

: BIHAR LEGISLATIVE ASSEMBLY.